

Name of the Corporate Debtor: FIPOLA RETAIL (INDIA) PRIVATE LIMITED; Date of Commencement of CIRP: 03-05-2023; List of Creditors as on: 09-11-2023; Name of IP: SUDHIR GS; Process Number: 1; Last 5 digit of registration number: 14183

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	12	334909156	12	207122831	36.50	0	104725205	23061120	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	87	12518528	57	8602978	1.52	0	1100784	2814766	Annexure 6
7	Operational creditors (Government Dues)	4	37371416	3	36312998	6.40	0	0	1058418	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	139	310160363	121	236157259	41.62	0	6130949	68256458	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	9	101746796	9	79188409	13.96	0	0	22558387	Annexure 9
Total		251	796706259	202	567384475	100.00	0	111956938	117749149	